

spinning spindles. The replacement is confined mostly to the preparatory sections and drawing and spinning sections in the mills. In the weaving and the finishing sections the progress of modernisation in Jute industry is negligible.

The nationalised units of NJMC have taken up a modernisation programme of replacement/renovation and also installation of D. G. sets to re-coup losses caused by power failure. Several private mills, also have imported and installed new technology machines for diversification in the areas of manufacture of decorative fabrics and high grade yarn..

In the context of the socio-economic structure prevailing in India, modernisation of Jute industry have been confined to replacement of old/delapped machinery by the new machines of existing technology and renovation of installed machinery of existing technology only. Modernisation in the sense of capital-intensive, superior technology and of labour-saving nature has not taken place in jute industry, nor is it possible to introduce such new technology machines which would result in reduction in employment.

बम्बई बंदरगाह में सीमाशुल्क अपवंचन

4144. श्री दत्तोप सिंह झरिया :
क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1981-82 के दौरान बम्बई समुद्र बंदरगाह में सीमाशुल्क अपवंचन के कितने मामले हुए हैं और कुल कितनी मात्रा में माल जब्त किया गया है ;

(ख) इन मामलों में अन्तर्गत कितने व्यक्तियों के विरुद्ध कार्यवाही की गई है ; और

(ग) क्या इन मामलों में समुद्र पत्तन अधिकारियों की भी साठ-गाठ है ?

वित्त मंत्रालय में राज्य मंत्री (श्री पट्टाभि रामा राव) : (क) में (ग) क्षेत्रीय कार्यालयों में सूचना एकत्र की जा रही है और सदन-पटल पर रख दी जायेगी ।

Loss Incurring Public Sector Units

4145. SHRI ANAND SINGH: Will the Minister of FINANCE be pleased to state:

(a) what are the new public sector units which have shown loss during 1981-82; and

(b) the remedial steps taken in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAT TABHI RAMA RAO): (a) Presumably the Hon'ble Member is referring to those enterprises which have been either newly incorporated or taken over by the Government or have otherwise become Government companies and which have come into existence and have become operational in the recent past.

The detailed assessment of profitability of the Central public sector enterprises during the year 1981-82 based on the audited accounts in the "Public Enterprises Survey for 1981-82" will be placed before the Parliament in the ensuing Budget Session. However, as per a quick assessment on provisional data, it is seen that new public sector enterprises incorporated or taken over by the Government during the last 3

years, taken together, have made an overall net profit. Of these who are likely to incur losses in 1981-82, the following could be mentioned:

- (1) Bengal Chemicals & Pharmaceuticals Ltd.
- (2) Bharat Process & Mechanical Engineers Ltd.
- (3) Cycle Corporation of India Ltd.
- (4) National Bicycle Corporation of India Ltd.
- (5) National Jute Manufacturing Corporation Ltd.

(b) The following remedial steps have been taken towards improving the operational efficiency of these enterprises:

(i) All the enterprises have been asked to prepare their action plan to increase production and improve the profitability in 1982-83;

(ii) detailed performance review is undertaken by the respective ministries at periodic intervals covering the various aspects of production, capacity utilisation, operational parameters, etc. Steps are taken to improve the performance based on the outcome of such performance reviews.

Number of Colour T.V. sets imported as gift

4146. SHRI K. A. RAJAN: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have permitted the import of colour T.V. sets as gift from friends and relatives abroad under open general licence; and

(b) if so, the number of T.V. sets imported so far under this scheme?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

Taken over during 1981-82.

Incorporated as Government Company on 14-10-1980.

Taken over on 25-9-1980.

Taken over on 25-10-1980.

Incorporated as Government Company on 3-6-1980 to take over 6 nationalised jute mills.

(b) This information is not readily available and will have to be collected from various Customs houses.

Trusts Exempted from Income-Tax

4147. SHRI ANANTHA RAMULU MALLU: Will the Minister of FINANCE be pleased to state:

(a) the number of public and private trusts established during the last two years in the country, State-wise, which have been exempted from the Income-tax;

(b) the names and addresses along with their locations; and

(c) the details regarding their annual income?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): (a) to (c). Private trusts are not eligible for exemption from income-tax. Income derived from property held under trust wholly for charitable or religious purpose is entitled to exemption u/s 11 of the Income-tax Act, 1961. Subject to the requirements of sections 11 to 13 being fulfilled. In a generality of cases, the first accounting year for trusts established during 1980-81 would be 1981-82 relevant to the assessment year 1982-83. Similarly trusts established during 1981-82 will have their first accounting year as 1982-83 and first assessment year 1983-84.